

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/222(CHE)/2023
NAME OF THE PETITIONER : Parthiban Uma Sankari
NAME OF THE RESPONDENT(S) : K G Denim Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Gokulakrishnan for the Petitioner. Ld. Counsel Ms. Deepa Mariappan for the Respondent.

In this case the Respondent Counsel stated that they are willing to settle the amount of principal and they will be paying the same in 6 instalments commencing July 2024. The Applicant Counsel stated that the proposal is unilateral and they have not agreed with the same.

Both the parties are directed to work out a settlement within 4 weeks and submit compliance memo.

List the Petition for hearing on **09.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk